

MUMBAI BENCH, MUMBAI

T.C.P No. 44/(MAH)/2013
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.02.2017

NAME OF THE PARTIES: Mr. Prabhat Jhunjunwala
V/s.
M/s. Unicom Skytech Limited & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	O.P. Jhunjunwala	Director Respondent No. 1	O.P. Jhunjunwala
2.	Ajay Basotkar	Adv for Petitioner.	ABasotkar

ORDER

TCP No. 44/397-398/CLB/MB/MAH/2013

1. The Learned Representative of the Petitioner is present and on the other side, one of the Director is present in person.
2. Vide an Interim Order dated 16.01.2017, the Petitioners were allowed to amend the Petition as indicated therein on or before 30.01.2017. However, Certified Copy of the said order was received by them on 30.01.2017. Therefore, the amended Petition could not be filed. Time granted to file the amended Petition on or before 10.02.2017 with a copy to the other side.
3. Thereafter, the respondents are at liberty to file a reply on or before 27.02.2017. The hearing is already enlisted for 01.03.2017.
4. There is no change in the date already pronounced for hearing. This schedule is duly communicated to both the sides.

Sd/-

M.K. SHRAWAT
MEMBER (JUDICIAL).

Dated : 06.02.2017.